

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 189 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021

Name of the Company: Saroj Ramesh Bhagat Proprietor Raaas Impex
V/s
Surshti Exports Pvt Ltd

Section: 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Santosh D Goenka appeared for the Operational Creditor.

Learned Counsel Mr. A S Panesar appeared for the Corporate Debtor. Learned

PCA Mr. Pradeep G also appeared. Pleadings are complete.

Due to technical snag, matter stands adjourned to 27.04.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 23rd day of March, 2021

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(MADAN B. GOSAVI)
MEMBER (JUDICIAL)